

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 12-08-2025 To 12-08-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRM (A)	2924/2025	HABIBULLAH @ HABIVBULLA SEKH Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIKCHOUDHURY	09-09-2025	1) ... FIR DATE WRONG AT WHOLE PETITION (YEAR)
2	CRM (A)	2932/2025	SANJOY SARKAR Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	02-09-2025	1- MENTION GR. NO. 2- MADE VICTIM AS A PARTY
3	CRM (A)	2936/2025	KAIYUM @ KAYUM JALAL Mobile:9641420116 Email:ADVAMITROY@GMAIL.COM	AMIT ROY	10-09-2025	1) ... VIOLATION OF ORDER DATED 18/04/2022 IN CRA(DB) 29/2022... AT ANNEXURES... 2).. G.R. NO. PENDING IN WHICH TRIAL COURT BELOW (PENDING BEFORE).. 3).. MENTION DISTRICT AT PETITIONER ADDRESS... 4).. ADV. SIGN AT PP LETTER 2ND
4	CRM (A)	2938/2025	HASIN JAHAN AND ANR. Mobile:8697967619 Email:MITHUN.MONDAL6190@GMAIL.COM	MITHUN MONDAL	10-09-2025	1) ... ATTACH DEPONENT I.D CARD WITH ATTESTED BY COMMISSIONER
5	CRM (A)	2940/2025	PINTU DAS Mobile:8296380752 Email:PRITAMLAWYER@GMAIL.COM	PRITAM MAJUMDAR	10-09-2025	1) ... TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY AT PARAGRAPH ONE (C.M.C. NO.)
6	CRM (A)	2941/2025	ALIM DHALI @ ABDULALIM DHALI AND ORS. Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	02-09-2025	1) 2 DIFFERENT TRIAL COURT CASE NUMBERS CAN NOT BE CLUBBED IN A SINGLE PETITION. 2) INITIAL SIGN OF COMMISSIONER OF AFFIDAVIT IS REQUIRED IN PAGE 3
7	CRM (A)	2942/2025	AJIT SAMANTA AND ANR. Mobile:8420483872 Email:SANJIDASULTANA@GMAIL.COM	SANJIDA SULTANA	02-09-2025	1) MENTION AGE OF PETITIONERS IN CAUSE TITLE PAGE.
8	CRM (A)	2944/2025	XXXX Mobile:9830475382 Email:TCHOWDHURY671@GMAIL.COM	TANMAY CHOWDHURY	02-09-2025	1) LD P.P. LETTERS WRONGLY ATTACHED. 2) PETITIONER AADHAAR NO STILL NOT MASKED. 3) P.S. DATE WRONGLY MENTIONED IN IMPUGNED ORDER COPY.

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
9	CRM (A)	2945/2025	PRASENJIT MAHATA @ PRASENJIT MAHATO Mobile:9007430256 Email:GKSINHA.IND@GMAIL.COM	GUNJAN KUMAR SINGH	02-09-2025	1) REMOVE CRPC SECTION FROM PETITION. 2) WRONG DECLARATION IN 1ST PARA.
10	CRM (A)	2946/2025	AJOY LASKAR Mobile:9330899264 Email:ADVSBMUKHERJEE@GMAIL.COM	DEBJANI CHAKRABORTY	02-09-2025	1) REMOVE CRPC SECTION FROM PETITION. ... 2) WRONG DECLARATION IN 1ST PARA.
11	CRM (A)	2948/2025	TUMPA DUTTA AND ANR. Mobile:9062063123 Email:ADV.AFREENBEGUM@GMAIL.COM	AFREEN BEGUM	02-09-2025	1) P.S. NAME WRONG IN PRAYER PARA. 2) LD TRIAL COURT CASE TYPE MENTIONED IN 1ST PARA , NOT MATCHING WITH IMPUGNED ORDER COPY.
12	CRM (A)	2953/2025	PROSENJIT KARMAKAR @ PRASEN KARMAKAR Mobile:7980309729 Email:ADVAVILASHTRIPATHI@GMAIL.COM	AVILASH TRIPATHI	02-09-2025	1) INS 1ST PAGE, MENTION GR/POCSO/ SERIAL NO./ PTN NO. WHICH IS PENDING BEFORE LD TRIAL COURT.
13	CRM (A)	2954/2025	TAPAS KAR Mobile:7074008181 Email:KHADIJAHASAN1@GMAIL.COM	KHADIJATUL KUBRA	02-09-2025	P.S. CASE YEAR WRONGLY MENTIONED IN IMPUGNED ORDER COPY
14	CRM(M)	1400/2025	RAJU DAS Mobile:8967220315 Email:TOSLIMALISK@GMAIL.COM	SK TOSLIM ALI	03-09-2025	TRIAL COURT REJECTION DATE MISMATCH.
15	CRM(M)	1406/2025	KRISHNA SAHA Mobile:9883675844 Email:BISWAS.1982.RAJA@GMAIL.COM	RAJA BISWAS	02-09-2025	1. WRONG CASE TYPE GIVEN. 2. FOR WANT OF GR NUMBER
16	CRM(M)	1412/2025	SK MAIFUJUDDIN CHOWDHURY @ BABAI Mobile:9830594149 Email:PARVEJ.ANAM79@GMAIL.COM	PARVEJ ANAM	02-09-2025	1) LD TRIAL COURT REJECTION DATE WRONG IN 1ST PARA.
17	CRM(M)	1414/2025	SULTAN HOSSAIN @ TOTA Mobile:9007661771 Email:SHIREENH181@GMAIL.COM	SHIREEN HOSSAIN	02-09-2025	TRIAL COURT REJECTION DETAILS NOT CLEARLY MENTION IN PARA 1
18	CRM(M)	1418/2025	SULAGNA KUNDU Mobile:9062407928 Email:DASSINHAANDCO@GMAIL.COM	LIPIKA DAS	09-09-2025	1) ... NEED COMMISSIONER OR ADV. INITIAL AT PAGE ONE... 2).. CLARIFICATION NEEDED REGARDING COURT NO. (28)
19	CRM (NDPS)	1006/2025	MANOJ KUMAR Mobile:9748368288 Email:SANGHAMITRAMRIDHA@GMAIL.COM	SANGHAMITRA MRIDHA	02-09-2025	CLARIFICATION REQUIRED, FOR THE SERVICE OF THE RESPONDENT.
20	WPA	18484/2025	DIPANKAR KUMAR ROY	SUDIP GHOSH	25-09-2025	RESP. NO 6 DIST MISSING

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			Mobile:9830562730 Email:SGHOSHCHOWDHURY79@GMAIL.COM	CHOWDHURY		
21	WPA	18492/2025	SUDIPTA ADHIKARI @ SUDIPTA ADHIKARI MOHANTA Mobile:9830562730 Email:SGHOSHCHOWDHURY79@GMAIL.COM	SUDIP GHOSH CHOWDHURY	25-09-2025	VAKALATNAMA POSITION WRONG
22	WPA	18494/2025	HAIDAR ALI KARIKAR Mobile:8777828767 Email:S.P.BHATTACHERJEE@GMAIL.COM	SHIBA PROSAD BHATTACHERJEE	25-09-2025	ZERO '0' PAGE ALIGNMENT IS WRONG
23	WPA	18535/2025	SHAHNEELA ALAM AND ORS. Mobile:9903729804	SOUGATA BANERJEE	25-09-2025	1. PETN. NO. 2 DIST WRONG. 2. RESP. NO. 1 PIN MISSING.
24	WPA	18552/2025	SHIPRA ROY Mobile:9830485225 Email:RAMMOHAN.PAL_ADVOCATE@YAHOO.IN	RAM MOHAN PAL	25-09-2025	SUBJECT CATEGORY CODE AND COURT NO. ARE WRONG.
25	WPA	18569/2025	M/S. MANZOOR AHMED NIHARU Mobile:9733042936 Email:RAHMANHABIBUR@GMAIL.COM	HABIBUR RAHAMAN	25-09-2025	PETITIONER NAME MISMATCHED EVERYWHERE.
26	WPA	18574/2025	SUMANTA SINGHA AND ORS. Mobile:9748811158 Email:LEGALDOC84@HOTMAIL.COM	UPASANA SHAW	25-09-2025	CHIEF JUSTICE ADDRESSING WRONG
27	WPA	18587/2025	PETER DAVID SWEETMAN AND ANR. Mobile:7980377580 Email:SUBHOJULY.RD@GMAIL.COM	RAMKRISHNA DUTTA	25-09-2025	ADV. SIGN MISSING UNDER DECLARATION IN PRAYER PPAGE
28	WPA	18614/2025	SANKAR MAHATO Mobile:9830431881 Email:ADVAMARENDRACHAKRABORTY@GMAIL.COM	AMARENDRA CHAKRABORTY	25-09-2025	RESP. NO. 4,5 STATE MISSING.
29	WPA	18633/2025	SUBODH KUMAR SARKAR Mobile:9804519514 Email:SOUUMMYADEEPNAG24@GMAIL.COM	SOUUMMYADEEP NAG	25-09-2025	RESPONDENT NO. 1 DIST MISSING.
30	WPA	18663/2025	BAIJNATH SING Mobile:9007211476 Email:ADVOCATEDEBASISSUR@GMAIL.COM	DEBASIS SUR	25-09-2025	1.RESPONDENT WRONG IN EVERYWHERE EXCEPT PAGE 1 2. CJ NAME WRONG 3. VOKA RESPNDENT WRONG
31	WPA	18742/2025	HARI PRIYA BERA Mobile:7003549464 Email:ANANYA199ADHIKARY@GMAIL.COM	ANANYA ADHIKARY	25-09-2025	PETITIONER NAME MISMATCHED IN AFFIDAVIT
32	WPA	18783/2025	REBORN CASLE CLEANING PVT. LTD. AND ANR.	PARTHA	25-09-2025	PTN. NO. 2 NAME IS MISMATCHED IN

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9831829170 Email:CHAKRABARTY.KRPARTHA@GMAIL.COM	CHAKRABORTY		AFFIDAVIT
33	WPA	18863/2025	ANIL MONDAL AND ANR Mobile:9647817029 Email:TRIPARNA.S.ROY@GMAIL.COM	TRIPARNA ROY	25-09-2025	RESPONDENT DIST MISSING AT PAGE NO.2 AND 3
34	WP.CT	185/2025	DHARMENDRA PRASAD Mobile:9903028387 Email:YKSLEGAL8@GMAIL.COM	YOGESH KUMAR SHARMA	25-09-2025	LOGO ON VAKALATNAMA IS MISSING

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